

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur

For Directions

2.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha
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For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 130 of 2022	Barun Mitra & Anr. Vs. AVP Buildtech Pvt. Ltd. Through the Interim Resolution Professional Manish Kumar Gupta & Ors. With	Aditya Dewan	Manish Kr. Gupta Renuka Iyer Dev Roy-R5
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1244 of 2019 & I.A. No. 1772, 1800, 2031 of 2021	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
5.	Comp. App. (AT) (Ins) No. 1249 of 2019 & 85 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
6.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain Swaralipi Deb Roy R.K. Gupta-R1

7.	Comp. App. (AT) No. 01 of 2022	Amar Nath Chatterji Vs. Subhendu Kr. Paul & Ors.	Parag Chaturvedi	Rajib Ghosh Subhendu Kr. Paul Jishnu Chaudhury Aritra Basu-R1
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For Hearing

8.	Comp. App. (AT) (Ins) No. 540 of 2021 (PH)	DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors.	Madhurima Sarangi	Mohit Nandwani
9.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
10.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
11.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian Sanjay Kumar-R2 Himanshu Lata Sisodiya Himanshu Chakrvarty

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

12.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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By order of Hon'ble Chairperson

**-sd/-
Registrar**